

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

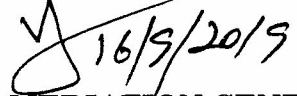
No. XI-13/2008 - 1473 /R. Dt. 17.09.2019



In exercise of the power conferred under Rule 3(a) of the Civil Procedure Mediation Rules, 2007, the High Court of Orissa have been pleased to empanel the following Advocates as the Mediators for the High Court of Orissa Mediation Centre for the purpose of appointing them to mediate between the parties in the suits filed on its original side.

1. Sri Pranab Ranjan Chhatoi, Advocate, Orissa High Court, Cuttack
2. Shri Pratap Keshari Deo, Advocate, Orissa High Court, Cuttack
3. Shri Janmejaya Dash, Advocate, Orissa High Court, Cuttack
4. Shri Pradeep Kumar Rout, Advocate, Orissa High Court, Cuttack
5. Shri Jateswar Nayak, Advocate, Orissa High Court, Cuttack
6. Mrs. Manasi Das, Advocate, Orissa High Court, Cuttack
7. Shri Sachidananda Nayak, Advocate, Orissa High Court, Cuttack
8. Shri Ashis Kumar Mishra, Advocate, Orissa High Court, Cuttack
9. Rehena Khatun, Advocate, Orissa High Court, Cuttack
10. Shri Bibhudutta Barik, Advocate, Orissa High Court, Cuttack
11. Shri Khageswar Raj, Advocate, Orissa High Court, Cuttack
12. Subhashree Mohanty, Advocate, Orissa High Court, Cuttack
13. Shri Somanath Satapathy, Advocate, Orissa High Court, Cuttack
14. Shri Debasis Mitra, Advocate, Orissa High Court, Cuttack

BY ORDER


16/9/2019

CO-ORDINATOR, MEDIATION CENTRE

Contd...

Memo No. 11012 (150) / **Dated** 17.09.2019

Copy forwarded to

1. All officers of the Court,
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges
4. All Superintendents/ Section Officers of the Court
5. Office Notice Board.
6. Superintendent, Computer Section of the Court for uploading of the same in the High Court's website.

for information and necessary action.


CO-ORDINATOR, MEDIATION CENTRE

Memo No. 11013 (2) / **Dated** 17.09.2019

Copy forwarded to

1. The Principal Private Secretary to the Advocate General, Odisha, Cuttack
2. The Secretary, Orissa High Court Bar Association, Cuttack

for information and necessary action.


CO-ORDINATOR, MEDIATION CENTRE

Memo No. 11014 (2) / **Dated** 17.09.2019

Copy forwarded to

1. The Member Secretary, Odisha State Legal Services Authority, Cantonment Road, Cuttack
2. The Director, Odisha Judicial Academy, Cuttack

for information and necessary action.


CO-ORDINATOR, MEDIATION CENTRE